

(c) if so, the reasons thereof ; and

(d) when it will be completed and to what use these premises will be put to ?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :

(a) No, Sir.

(b) to (d). The date for completion of the building was 15-8-1983. Work was progressing satisfactorily initially but slowed down on account of non-finalisation of the collaborators for the Hotel. Basic structure of the building to be used for running a hotel has been completed. Finishing and services will be provided in consultation with the collaborators as and when they take over the hotel.

**Central Assistance for Meeting Floods
and Sea Erosion in Kerala**

*10. SHRI P.K. KODIYAN :
SHRI K.A. RAJAN :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn to the floods and large scale sea erosion in whole coastline of Kerala resulting in huge loss to the dwellings, coconut trees etc ;

(b) if so, the details thereof ;

(c) whether the State Government have sought Central financial assistance for relief measures ; and

(d) if so, the details thereof and Union Government's reaction thereto ?

THE MINISTER OF AGRICULTURE
(RAO BIRENDRA SINGH) : (a) and (b). As per memorandum received from the State Government, 20 lakh persons, covering all the 14 districts of the State have been affected by floods, land-slides and sea-erosion during South West Monsoon for the period upto 18th of July, 1984. 74 persons are reported to have died and 5800 persons were injured due to these calamities. A total area of 22076 ha. under Paddy, Tapioca

and Ginger is reported to be affected besides damages to other crops like Banana, Areca-nut, Pepper etc. Only 7020 number of Coconut trees have been reported to be affected by floods/heavy rains. 1.10 lakh houses have been damaged. Damages have also been caused to irrigation works, ports, roads, public buildings as well as in the fisheries and dairy sectors.

(c) and (d). A memorandum seeking Central assistance of Rs. 159.00 crores has been received only on 18th July, 1984, which is being processed. However, a sum of Rs. 5.00 crores has been sanctioned as Ways and Means advance on *ad hoc* basis on 12th July, 1984 to meet the emergent expenditure pending the visit of the Central Team and sanction of a ceiling of Central assistance. The State, also, has a Margin Money of Rs. 1.59 crores to meet natural calamities.

**Allocation for Agricultural inputs for
Rice Producing States**

*11. SHRI LAKSHMAN MALLICK :
SHRI K. MALLANNA :

Will the Minister of AGRICULTURE be pleased to lay a statement showing :

(a) whether it is a fact that Central Government have recently allocated some amount in favour of rice producing States to purchase and distribute agricultural inputs like fertilisers, seeds and pesticides for the current year's Kharif programme ; and

(b) if so, the details regarding the State-wise allocation of funds as well as the directions issued for its distribution ?

THE MINISTER OF AGRICULTURE
(RAO BIRENDRA SINGH) : (a) and (b). In addition to certain amounts of short-term loan sanctioned to the States including those covered under Special Rice Production Programme, a sum of Rs. 5.00 crores as short term loan was sanctioned during current Kharif 1984 season for meeting the needs for purchase and distribution of agricultural inputs, namely fertilisers, seeds and pesticides in the identified blocks covered under the said Programme and particularly for assisting the small and marginal farmers. A statement indicating the short-term loan